

HINDUSTAN SHIPYARD VISAKHAPATNAM

14. **SHRI A. D. MANI:** Will the Minister of TRANSPORT be pleased to state:

(a) whether the production schedule of the Hindustan Shipyard at Visakhapatnam has been advised by Government to step up the output from the present three to six ships in a year; and

(b) what was the production in terms of ships of the Hindustan Shipyard during the year 1963-64?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) Two cargo ships of about 12,300 dead weight tons each were delivered during 1963-64. In addition, seven ships were under various stages of construction, as on 31st March, 1964, as indicated below:—

- (i) At the jetty (advanced stage of construction). 3.
- (ii) At the building berths 4.

The ships at the jetty include two ships launched and those at building berths include two ships for which keels were laid during the year.

GRANT OF LOANS FOR HOUSE BUILDING

15. **SHRI A. D. MANI:** Will the Minister of SOCIAL SECURITY be pleased to state:

(a) whether the Board of Trustees of the Employees' Provident Fund have decided to revert to their original provisions regarding the grant of loans for house building; and

(b) if so, what are the details of the decision?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): (a) Yes.

(b) The Board has recommended that in view of the considerable misuse of the house building advances granted from provident fund, only

members having 10 years' membership of the Employees' Provident Fund and a minimum balance of Rs. 1,000:00 as own share of contribution in the Fund, should be made eligible for the grant of house building advance under paragraph 68B of the Employees' Provident Fund Scheme, 1952.

NATIONAL AWARDS TO GRAM SEVAKS

16. **SHRIMATI DEVAKI GOPIDAS:** Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) what are the principles on which National Awards for meritorious services to Gram Sevaks, who have won the State Awards, are decided;

(b) who were the selection committee members for the recent selection held at New Delhi and how many of them attended the interview and who nominates the selection committee members; and

(c) whether he will be pleased to lay on the Table of the House a State-wise list of the selection committee members for the years 1960-61, 1961-62, 1962-63 and 1963-64 and a State-wise list of the Gram Sevaks who have won the 1st and 2nd prizes?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) Selection at the National level is made on the basis of the comparative performance of the State-level winners in the fields of agriculture, animal husbandry, irrigation, co-operation, and promotion of Panchayati Raj, and on the comparative assessment of their personality, understanding of problems and soundness of technical knowledge.

(b) The Selection Committee at the National level, which met in September 1964 to select the winners for the competition year 1963-64, consisted of the Additional Secretary and Director of Agriculture in the Ministry of Community Development and Co-operation, Joint Director in the Directorate of Extension as a representative of the Ministry of Food and Agriculture, and two Members of Parliament, namely, Shri P. R. Chakraverti and Smt. Yashoda Reddy. All members were present at the interview.

The two Members of Parliament are nominated every year by the Department of Parliamentary Affairs at the instance of the Ministry of Community Development and Co-operation. The representative of the Ministry of Food and Agriculture is nominated by that Ministry. The Secretary/Additional Secretary and the Director of Agriculture in the Ministry of Community Development and Co-operation are *ex-officio* members.

(c) Besides the officials mentioned above the Members of Parliament who were members of the Selection Committee at the National level in the years 1960-61 to 1963-64 were as follows:—

1960-61.—Shri S. D. Misra (U. P.)
Smt. Savitri Nigam (U. P.)

1961-62.—Smt. Sarojni Mahishi (Mysore) Smt. Lakshmikanthamma (Andhar Pradesh).

1962-63.—Smt. Renuka Devi Barkataki (Assam) Dr. A. Subha Rao (Kerala).

1963-64.—Shri P. R. Chakraverti (Bihar) Smt. Yashoda Reddy (Andhra Pradesh).

The following Gram Sevaks won the National Prizes during these years:

1960-61.—Shri Raghubir Singh Mandhar (Punjab) No Second Prize was provided under the scheme then).

1962-63.—Shri Niaz Ali (U. P.)

—First Prize.

Shri Sukdeo Mandal (Bihar)—Second Prize.

1962-63.—Shri Mukhram Singh (U. P.)—First Prize.

Shri Mohd. Hanif (Mysore)—Second Prize.

1963-64.—Shri Bhagwan Singh (U. P.)—First Prize.

Shri N. R. Patil (M. P.)—Second Prize.

चीनी के उत्पादन के लिए प्रार्थना-पत्रों की स्वीकृति

१७. श्री विमलकुमार मन्नालालजी
चौरङ्गिया : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) चीनी का उत्पादन बढ़ाने के लिए प्रार्थनापत्रों पर विचार करने के लिए जो समिति नियुक्त की गई थी उसके समक्ष किस-किस उत्पादक के प्रार्थना-पत्र, कितनी-कितनी चीनी किस-किस क्षेत्र में उत्पादन के लिए रखे गये थे;

(ख) उपरोक्त भाग (क) में उल्लिखित प्रार्थना-पत्रों में से कौन-कौन से प्रार्थना-पत्र स्वीकार किये गये हैं; और

(ग) चीनी के मामले में भारत कब तक पूर्णतः स्वावलम्बी हो सकेगा ?

†[SANCTION OF APPLICATIONS FOR SUGAR PRODUCTION

17. SHRI V. M. CHORDIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the names of the producers whose applications were placed before the committee appointed to consider applications for increasing the production of sugar, the quantity of sugar proposed to be produced by each of them and the areas where the production is proposed to be undertaken;

†[] English translation.